

fect from 10.4.87 have abolished the Board of Administration and necessary power to effectively carry out the day-to day management of the Society have been vested in the General Manager and Chairman. The revised bye-laws have, however, been challenged by certain elected Directors and others in the Delhi High Court and the matter is at present subjudice.

Gandhamardan Bauxite Project in Orissa

6030. SHRI BHABANI SHANKAR HOTA: Will the PRIME MINISTER be pleased to state:

(a) whether the government have received any report suggesting scrapping of Gandhamardan Bauxite Project in Orissa on ecological grounds: and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). No, Sir. The Ministry of Environment and Forests had granted environmental clearance to this Project subject to the condition that no work on the project will be commenced till the Revised Environmental Management Plan of the Project is submitted to and approved by the Environmental Management Authority constituted under the Chairmanship of Secretary in the Union Department of Mines. The Revised Environmental Management Plan has not submitted to the Environmental Management Authority so far by the Project authorities

Change in Conventional Form of Indian Map

6031. SHRI MULLAPPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to change the conventional form of the Map of India;

(b) if so, the details thereof;

(c) the reasons therefor; and

(d) the steps being taken to implement the changes?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No, Sir.

(b) to (d). Does not arise.

Policy for Wet Land

6032. SHRI RAMESHWAR PRASAD: Will the PRIME MINISTER be pleased to state the Union Government's policy for the conservation of wetlands in the eastern fringe of Calcutta?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): The policy of Government of India is to conserve all wetland ecosystems in the country. The responsibility for preserving the wetlands in sound condition lies mainly with the State Government concerned. The Government of India provides assistance for this purpose to selected wetlands, subject to budgetary constraints. No such proposal has been received from the Government of West Bengal.